

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

Dated Guwahati the 22nd August, 2017.

No.HC.VII-91/2006/ 4059 /A :- Whenever a Judicial Officer acting as Drawing and Disbursing Officer (DDO) proceeds on long leave such as Earned Leave, Commuted Leave etc., the officer to whom the charge is handed over before proceeding on leave, will act as DDO during the absence on leave, by virtue of the Note under S.O.56(f) of the Treasury Rules and subsidiary Orders.

By Order

Sd/-

Robin Phukan

REGISTRAR GENERAL

Memo No.HC.VII-91/2006/ 4060 - 4080 /A,


Dated 22.08.2017.

Copy to :-

1. The LR & Secretary to the Govt. of Assam, Judicial Department, Dispur.
2. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29
3. The Registrar (Vig/Admn./Judl./Estt.), Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
5. The District & Sessions Judge,
Kamrup(M),Guwahati/Kamrup,Amingaon/Barpeta/Nalbari/Darrang,Mangaldai/
Sonitpur,Tezpur/Lakhimpur,North Lakhimpur/ Dhemaji/ Dibrugarh/
Tinsukia/Sivasagar/Jorhat/Golaghat/Nagaon/Morigaon/Dima Hasao,Haflong/
Cachar, Silchar/Karbi Anglong, Diphu/ Karimganj/ Hailakandi/Dhubri/Goalpara/
Kokrajhar / Chirang, Kajalgaon/ Bongaigaon/Udalguri.
6. The Principal Judge, Family Court,
Kamrup, Guwahati (No.1 & No.2)/Cachar, Silchar/Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/Dibrugarh/Silchar.
8. The Presiding Officer, Labour Court, Guwahati/Dibrugarh.
9. The Presiding Officer, State Appellate Tribunal and Member, MACT, Guwahati.
10. The Member, Motor Accident Claims Tribunals,
Guwahati(No.2/No.3)/Nalbari/Barpeta/Goalpara/Dhubri/Silchar/Nagaon/Tezpur
11. The Judge, Designated Court, Assam, Guwahati
12. The Special Judge, Assam, Guwahati.
13. The Special Judge, CBI & NIA, Assam/ Addl CBI Court (No.1/No.2/No.3)

Contd.....

14. The Chief Judicial Magistrate,
Kamrup(M),Guwahati/Kamrup,Amingaon/Barpeta/Nalbari/Darrang,Mangaldai/
Sonitpur,Tezpur/Lakhimpur,North Lakhimpur/ Dhemaji/ Dibrugarh/
Tinsukia/Sivasagar/Jorhat/Golaghat/Nagaon/Morigaon/Dima Hasao,Haflong/
Cachar, Silchar/Karbi Anglong, Diphu/ Karimganj/ Hailakandi/Dhubri/Goalpara/
Kokrajhar / Chirang, Kajalgaon/ Bongaigaon/Udalguri.
15. The Joint Registrar (_____), Gauhati High Court, Guwahati.
16. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
17. The Sub-Divisional Judicial magistrate (M), _____
18. The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload
the notification in the official website of the Gauhati High Court.
19. The Treasury Officer _____
20. The Superintendent (_____), Gauhati High Court, Guwahati.
21. The CA to Registrar General, Gauhati High Court, Guwahati.


22-08-2017
REGISTRAR GENERAL